

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

32

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1) For. T.K. Bhaskar
Priyadasini N
Keerthi Krishna
Akhil Jain

Counsel for Petitioners

BKZ

2. M. Resman Atiq
Sen Harishankar man:

Respondents

M. Resman Atiq

ORDER

Counsel for both the parties present and prayed for time for submissions of their arguments. As prayed, time is enlarged. Put up on 24.8.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)

(Ch. Md. Sharief Tariq)
Member (Judicial)